



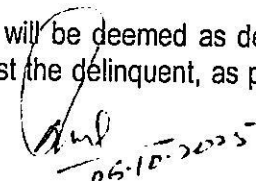
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

Sl. No.	Name & EC	From	To
1.	Pankaj Yadav, JJA (Roll No. 251090)	Office Pool Admn. Branch - II (HQs), Tis Hazari Courts	Recruitment Cell (Central), Tis Hazari Courts.
2.	Deepak Kumar Sharma, JJA (Roll No. 250412)	Office Pool Admn. Branch - II (HQs), Tis Hazari Courts	Judicial Branch (Central), Tis Hazari Courts.
3.	Aashi Swami, JJA (Roll No. 250018)	Office Pool Admn. Branch - II (HQs), Tis Hazari Courts	Judicial Branch (Central), Tis Hazari Courts.
4.	Sarvagya, JJA (Roll No. 251499)	Office Pool Admn. Branch - II (HQs), Tis Hazari Courts	Administration Branch - II (Central), Tis Hazari Courts, Delhi
5.	Ganesh Chand, JJA (Roll No. 250494)	Office Pool Admn. Branch - II (HQs), Tis Hazari Courts	Accounts Branch (Central), Tis Hazari Courts

Note: Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.


(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-II)/P&T/Admn.II(HQs)/2025/74991-75016

Dated, Delhi the 06.10.2025

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges, Delhi/ New Delhi.
2. The Officers/Officers-in-Charge concerned.
3. PS to the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
6. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
7. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
8. The Dealing Assistants, ACR Cell (HQs), Delhi.
9. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
10. For uploading on LAYERS.
11. The officials concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.